

SPECIAL BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1711(KB)2019
IA(I.B.C)/747(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. R.R. Modi, Adv. : For RP

ORDER

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/747(KB)2024**
 - i. This IA has been filed for taking on record list of creditors. This IA is accompanied by an affidavit at page 20.
 - ii. This IA is allowed and **disposed of** to the extent of taking on record the list of creditors.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**